

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2138**  
TO BE ANSWERED ON 21.12.2023

**Incidents of cutting of trees at Jim Corbett National Park**

2138. SHRI PARIMAL NATHWANI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the incident at Jim Corbett National Park where a contractor allegedly cut trees from the protected area in the month of August-September 2023;
- (b) whether a CBI inquiry was ordered in the incident;
- (c) if so, the outcome of the investigation and action taken against the culprits; and
- (d) the measures taken by Government so that such incidents do not occur again in Jim Corbett National Park and other protected forests in the country?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) As per the report received from State Government of Uttarakhand, no case of illegal felling of trees are reported in Corbett Tiger Reserve during the period from August- September 2023.

(b) and (c) Does not arise.

(d) Protection and management of forests is primarily the responsibility of the State and UT Governments Administrations. There are strong legal frameworks for protection and management of forests under various acts and rules such as Indian Forest Act, 1927, Wildlife (Protection) Act, 1972, Forest (Conservation) Act, 1980 and the State Governments / UT Administrations take appropriate actions in accordance with the provisions under these Acts/ Rules.

Further, This Ministry provides financial assistance to tiger range States under the ongoing Centrally Sponsored Scheme 'Project Tiger' towards protection and conservation of tiger reserves, including Corbett Tiger Reserve. Further, the State Government of Uttarakhand, has reported that protection of forests and wildlife is being continuously undertaken, through regular patrolling.

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